

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 144 of 2015 and
IA No. 223 of 2015****Dated: 10th January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****M/s Bhilangana Hydro Power Ltd.****...Appellant(s)****Vs.****Uttarakhand Electricity Regulatory Commission & Anr.****...Respondent(s)**

Counsel for Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy for R.1

Mr. Sitesh Mukherjee
Mr. Sarul Jain for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **06.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**